

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
21-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : Com.App(CA)/8/2022
PETITION NUMBER : CP/1067/2019
NAME OF THE PETITIONER : Alagammai Sivandian & 2 Ors
NAME OF THE RESPONDENT(S) : Siva Acetylene Pvt Ltd & 4 Ord
UNDER SECTION : Sec 130,213,241

ORDER

Due to paucity of time as both members are holding another Bench in post lunch session, matter stands adjourned to 02.11.2022 for hearing.

SD

SAMEER KAKAR
Member (Technical)

SD

DR. DEEPTI MUKESH
Member (Judicial)

vs